

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2123

ANSWERED ON:22.08.2013

FUNDS TO NGOS BY CAPART FOR CONSTRUCTION OF LOW COST LATRINES

Vijayan Shri A.K.S.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Council for Advancement of People's Action and Rural Technology (CAPART) sanctions funds to Non-Governmental Organisations (NGOs) for construction of Low Cost Latrines (LCLs) in rural areas;
- (b) if so, whether CAPART has stopped sanctioning funds for the purpose after abandoning the Central Rural Sanitation Programme (CRSP);
- (c) if so, the details thereof;
- (d) whether construction activity of LCLs was permitted under the Public Cooperation (PC) scheme of CAPART;
- (e) if so, the upper limit fixed for unit cost of LCLs under PC scheme; and
- (f) the details of NGOs that were sanctioned funds for construction of LCLs under PC scheme during the last three years and the current year with unit cost in each case?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) Yes Madam. CAPART had sanctioned projects to NGOs for construction of low cost latrines (LCLs) in rural areas earlier.
- (b)& (c) The CRSP schemes was stopped w.e.f. 01-April-1999.
- (d) to(f) CAPART has not sanctioned any project for construction of low cost latrines (LCLs) under PC schemes during the last 3 years and current year.